# GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 1742 TO BE ANSWERED ON 10<sup>th</sup> MARCH. 2017

### **CGHS FACILITY**

### 1742. SHRI DIBYENDU ADHIKARI:

## Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government issues CGHS cards to all Central Government employees including the persons working on contractual and or co-terminus basis and if so, the details thereof; (b) whether the Government is not giving CGHS pensioner facilities to the person or families at the end of contract and termination of employment therefor;
- (c) if not, the reasons behind thereof;
- (d) the total number of cards that have been issued to the contractual and the coterminous employees drawing salary from the central exchequer during the last three years therein; and
- (e) the proposal of the Government to facilitate them with one time/whole life CGHS pensioner cards therefor?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

- (a): CGHS Cards are issued to Central Government employees and employees on co-terminus basis who are residing in CGHS covered areas. CGHS facilities are not provided to persons working on contractual basis.
- (b) & (c): CGHS facilities are not provided to the employees on the termination of employment on co-terminus basis since CGHS facilities are primarily meant for Central Government Employees/Pensioners drawing salary/pension from Central Civil Estimates.
- (d): No separate category is maintained regarding co-terminus employees and therefore, this information cannot be provided.
- (e): There is no such proposal.